

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) -576 (ND) 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.**

**NAME OF THE COMPANY: Tractors India Pvt. Ltd. Vs. Varaha Infra Ltd. & Anr.**

**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Abhishek Verma, Advocate for the Respondents

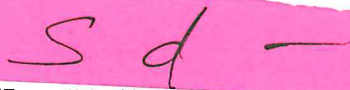
**ORDER**

Mr. Abhishek Verma, Ld. Counsel has put in appearance on behalf of the Corporate Debtor and has prayed for some time to file his reply. The same be filed with an advance copy to the opposite counsel.

To come up on 1<sup>st</sup> February, 2018.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**